

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942**

**WP(C) TMP NO. 124 OF 2020**

**Petitioners:**

1. Vipin K. Hari, S/o Harikumar K.V., Aged 29 Years,  
Membership No. 26349, Adat Farmers Service  
Co-operative Bank Ltd.No.R 689,  
Thrissur District-680 551. *Residing at;*  
Kottiyattil House, Vilangal, Puzhakkal Village,  
Amala nagar Post Office, Thrissur District
2. Midhun P.A., S/o Asokan, Aged 30 Years,  
Membership No. 30926, Adat Farmers Service  
Co-operative Bank Ltd.No.R 689  
Thrissur District-680 551. *Residing at;*  
Puzhakkal House, Chittilappilly Village,  
Chittilappilly Post Office, Thrissur District.

***By Advocates George Poonthottam (Sr.)  
Smt. Nisha George***

**Respondents:**

1. The Joint Registrar of Co-operative Societies (General),  
Thrissur District, PIN Code: - 680 001.
2. The Part- Time Administrator,  
The Adat Farmers Service Co-operative Bank Ltd.No.R.689,  
Thrissur District, PIN Code: -680 551.
3. The Adat Farmers Service Co-operative Bank Ltd.No.R 689,  
Thrissur District, PIN Code: -680 551  
Represented by its Managing Director.

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

WPC.TMP.124/2020

: 2 :

**ORDER**

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***Dated this the 23<sup>rd</sup> day of April, 2020***

Post the writ petition on 28.04.2020.

**N. NAGARESH, JUDGE**

aks/23.04.2020

**Appendix**

**Petitioner's Exhibits:**

**Exhibit-P1.** True copy of the newspaper Notification published in Mathrubhumi daily dated 18.03.2020.

**Exhibit-P2.** True copy of the newspaper Notification published in Deshabhimani daily dated 18.03.2020.